

HIGH COURT OF JUDICATURE FOR RAJASTHAN JODHPUR

S.B. Criminal Misc(Pet.) No. 1489/2023

Swami Ramdev @ Baba Ramdev @ Ramkishan Yadav

----Petitioner

Versus

State Of Rajasthan & Anr.

OUTL			Respondent
"ficial	For Petitioner(s)	:	Mr. Dhirendra Singh, Sr. Advocate with Mr. Nishank Madan & Ms. Priyanka Borana.
	For Respondent(s)	:	Mr. M.S. Bhati, PP.
	For Respondent(s)	:	

HON'BLE MR. JUSTICE KULDEEP MATHUR

<u>Order</u>

<u>11/09/2023</u>

The petitioner is directed to appear before the Investigating Officer for interrogation on 05.10.2023 at 11.30 am. The petitioner is further directed to appear before the Investigating Officer as and when called by him for interrogation.

Learned Public Prosecutor is directed to keep the case diary available for the Court's perusal on the next date of hearing.

List the matter on 16.10.2023. The interim order dated 13.04.2023 shall remain in currency till next date of hearing.

(KULDEEP MATHUR),J

1104-Tikam/-

